

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

11. IA 3/2024 in C.P. (IB)/1738(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:-** IA 3/2024 Bank of Baroda Through Its  
Authorised Representative Vs. Ajit Kumar  
Resolution Professional of M/S Omkar  
Speciality Chemicals Ltd.  
**IN THE MATTER OF**  
**M/S. Ela Enterprise**  
V/s  
**Omkar Speciality Chemical Limited**

**Section: 60(5) Sec 66(1) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 3 of 2024:-** Counsel, Kunal Kanungo i/b Gaurav Jalerdra appeared for the  
Applicant, Counsel, Nausher Kholi a/w Shivani Varade appeared for the Respondent  
no. 2 and Counsel, Sagar Wagle a/w Gisa Rasquiulla appeared for the Respondent no.  
3. Written submission filed by the parties has been taken on record, **Reserved for  
Orders.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**